Affidavit to be Furnished by the cantildate alongwith Nomination Paper
Before the Returning Officer

For election to Legislotive Asemblyme of the House) 48 hab

Rayindra Singl von/daught-r/wife of	Hardyal	Singh
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Aged. 5.9 ... years, resident of Mahamad bus Toke (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:

(strike out whichever is not applicable)

(1) I am a candidate set up by Rashiriya James James of the political party ) / am contesting as an Independent candidate.

#### (2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return ( in Rupees)
1.	Self	A20939801R		
2.	Spouse-	NiL		
3.	Dependent 1	Nil		
4.	Dependent 2	Nil		
5.	Dependent 3	74		

## (3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	
(b)	Name of the court, Case No. and Date of order taking cognizance :	N/A.
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

# 4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIA
(b)	Name of the Court(s). Case No. and Date(s) of order(s).	

(5) That I give herein below the details of the assets (movable and in movable etc.) of myself, my spouse and all dependents:

### A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Seif	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	10,000/=-	NIT	NII	Nil	Nil
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and	3 Ac 3480763213 Saving Central Bank	Mc3092728 7553 581 Audres Al c3861000 936431	Nil BA	NI	NI
	Cooperative societies and the amount in each such deposit		A/4 108394	1169		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Mr 1	MI	Mil	NII	NI
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Ni I	NI	Nil	Nil	ווא
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Nil	Nil	Nil	Nil	Nîl
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Ni I	MI	Ni I	Ni I	N'i J
(vii)	Jeweiry, bullion and valuable thing (give details of weight and value)	Nil	Mil	NII	Nil	Nil

(Vi i) Any other assets such as value of Claims/interest	1194	1114	Nil	NII XIII
(ix, Gross Total value	Nil	Ni I	Nil	MII NII

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land - Dov. Vill Location(s) Thank No. 1 Kh Survey number(s) 272 266 42	Mahmadbun ata No. 231 25 112 251 12	וואי	Nil	Nil	NII
	Area (Total measurement in 234 acres) 4 kg h 3 32 de	a material management of	Mrl	MII	19-1	NII
	Whether inherited property (Yes or NO)	yu.	MII	Mil	NII	NII
	Date of purchase in case of self acquired property	NA.	Alt 1	Mil	MII	Nil
	Cost of Land (in case of purchase)at the time of purchase	21	All I	Mi (	Nil	N4 1
	Any Investment on the land by way of development, construction etc.	NII	Nil	NIL	N <sub>1</sub> 1	74,1
	Approximate Current market value	HIA	NI	NIL	Nil	NIL
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Nil	1111	Nil	Nil	Nil
	Area (Total measurement in sq. ft.)	Nil	MI	NII	NII	X11
	Whether inherited property (Yes or NO)	Nil	Nil	NIT	Not	Nil
	Date of purchase in case of self acquired property	Nil	Nil	NII	NI	NIL
	Cost of Land (in case of purchase) at the time of purchase	וזא	NiI	MII	NII	Nil
1	Any investment on the land by way of development, construction etc.	M	MH	Mil	741	MI
	Approximate Current market	NI1:	NIL	IIK	NIL	NI
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	Nil	Nil	Nil	- Nil	N <sub>1</sub> 1
+	Built up Area (Total measurement in sq. ft.)	Nil	NI	Nil	Nil	Ni

4	V 'wher inherited property (' es or NO)	JU JU	Neil	MI	NII	MI
	Date of purchase in case of serf	NII	)1	21	22	,
	Cost of property (in case of purchase) at the time of purchase	1,	2	),	1.	1),
	Any Investment on the parperty by way of development, construction etc.	).	11	21	21	1,
-	Approximate Current market value	BOOCOOD BIGWHYLAIN	)1	)1	)1	),
v)	apartments,) -Location(s) - Survey number(s)	Housein vi 11 Hichhanbisha P1799	21	1,	).	),
	Area (Total measurement in sq. ft.)	NI I	11	),	"	31
	Built up Area (Total measurement in sq. ft.)	17	),	)1	11	21
	Whether inherited property (Yes or NO)	71	1)	)1		21
	Date of purchase in case of self acquired property	)1	)1	27	-	-
	Cost of property (in case of purchase) at the time of purchase	71	)1	)1	)1	7)
	Any investment on the land by way of development, construction etc.	3	11	)2	),	),
	Approximate Current market value	Sensor	21	)/		
	Others (such as interest in property)	11	n	1)	71	))
)	Total of Current Market Value of (i) to (v) above	1,	11	1.	1,	),

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3	
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NA	NA	NA	NA	NA	
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.  Name(s)  Amount outstanding  Nature of loan	AA	NA	NA	NA	NA	

	A sy other liability	NA	NA	NA	NA	MA
	Grand total of liabilities				1	1-
(ii)	Government Dues: Dues to departments dealing with government accommodation	-	2 to	100 150 100 110	_	~
	Dues to departments dealing with supply of water	-		19	_	
	Dues to departments dealing with supply of electricity	_	Los Co	100	Li-h	
	Dues to departments dealing with supply of telephones/mobiles	_	- 1	g graph		
	Dues to departments dealing with government transport (including aircrafts and including aircrafts and		+\000	8-2		
	Income Tax Dues	_	1			
1	Wealth Tax Dues		-	- 1	-	-
	Service Tax Dues			anal s	-	
	Municipal /Property Tax Dues		-	-		_
	Sales Tax Dues	-	-			_
-		-	-	_	-	_
	Any other dues	14 PAPI	LINIP.		1	
	Grand total of all Govt. dues		Provide si	in Thin was add	THE REAL PROPERTY.	1 -

(7) Details of profession or occupation:
a. Self...Culturationflace

# (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smt/Kum. Ravindra Singh	
2.	rull postal address VIII- Mahanedau	bud jimbris o. 9. orkidnehabit alga	manual
3.			POSCENIALON
3.	Manual of the Parity I	Rashtriya Janta Dal	0
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	Nil	1

	PAN of  (a) Candidate A > CPS 9801 R				Nex				
					Year for which Income Tax Re	0.000	1.10	I farame States	
_	(b	Spouse: Ni		-			-		
6.	$\overline{}$	Dependents Ni	1	1 Liabil	ities in rupees		L	-	
_		Description	Self	Spous		Depende	nt-II	Dependent-III	
Α.		Moveable Asset (Total value)	Ritl38000	000 =		-		_	
B.		Immovable Asset	4.32 Acid	i _		_			
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	Neil	_	_	-			
	(ii)	Approximate Current Market Price of Asset (Total Value)	98000/-	00/-		-		-	
7		Liabilities		1					
		(i) Government dues (Total)	_	-	-	_			
7	1000	(ii) Loans from Bank, Financial Institutions and others (Total)	_ =	_	_		AL STREET		
8.	M	ghest educational qualified at ne H.S. Give details of School / Un urse) (Name of the School	Agano iversity educat	tion with	n 1969, & h full form of th and the year in	SEB e certificate which the c	Padiple ourse	omal degree was completed.)	

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above; (h) I. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

day of Sep 2015 2015

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and nearly.